NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/13/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/106/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others

UNDER SECTION

: 397/398

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. ROSHAN ATTE

Paspondants 1 to 6

H. RayA

for CIBI UTSHNU

B. Dhon

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)